

GOVERNMENT OF INDIA
MINISTRY OF STEEL
RAJYA SABHA
UNSTARRED QUESTION NO. 3237
FOR ANSWER ON 28.03.2025

MERGING OF STRUGGLING STEEL ENTITIES WITH PSUS

3237. DR. FAUZIA KHAN:

Will the Minister of STEEL be pleased to state:

- (a) whether the Ministry for Steel intends to consider the merging of struggling steel entities with Public Sector Undertakings (PSUs) in order to secure the livelihoods of steel workers and revive the financial struggles of the plants;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry is exploring any other measures to revive struggling steel plants and safeguard the interests of steelworkers; and
- (d) if so, the details thereof

ANSWER

THE MINISTER OF STATE IN THE (SHRI BHUPATHIRAJU SRINIVASA VARMA)
MINISTRY OF STEEL

(a)to(d): Government undertakes periodic review of public sector undertakings (PSUs) and takes measures necessary to support them. There are three public-sector companies manufacturing steel in the country: Steel Authority of India Limited(SAIL), NMDC Steel Ltd (NSL) and Rashtriya Ispat Nigam Limited(RINL). Presently, merger of these entities is not under consideration.
